

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAIPUR BENCH, JAIPUR**

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**ORDER SHEET**

**ORDERS OF THE TRIBUNAL**

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29.01.2013

CP 64/2012 (OA No. 79/2009)

Mr. Vikrant Gupta, Counsel for applicant.  
Mr. Mukesh Agarwal, Counsel for respondents.

Learned counsel for the respondents submitted an order dated 08.01.2013 whereby compliance of the order dated 03.11.2011 passed in OA No. 79/2009 has been done.

In the order dated 03.11.2011 passed in OA No. 79/2011, this Tribunal had directed the respondents to step pay the pay of the applicant vis-à-vis Shri Rajeev Panwar. The same has been done vide order dated 08.01.2013. The order dated 08.01.2013 is taken on record.

In view of this, the present Contempt Petition has become infructuous and the same is dismissed as having become infructuous. Notices issued to the respondents are hereby discharged. However, if any grievance remains, the applicant is at liberty to redress the same.

*Anil Kumar*  
(Anil Kumar)  
Member (A)

*K.S.Rathore*  
(Justice K.S.Rathore)  
Member (J)

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